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XI

ITEM NO.42

REGISTRAR COURT. 2

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)
33413-33415/2014

No(s).

s) DINA NATH ALIAS DEEN DAYAL

Petitioner(

VERSUS

s) THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS

Respondent(

(with appln. (s) for c/delay in filing SLP and exemption from
filing O.T. and office report)

Date : 10/08/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Neeraj Kumar, Adv.
Mr. Mohit D. Ram, Adv.

For Respondent(s)

Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, Adv.

UPON hearing the counsel the Court made the following
O R D E R

learned Four weeks time, as last chance is given to the
counsel for the petitioner to comply with the terms of the order
dated 1.7.2016 of this Court.
List again on 22.9.2016.

Signature Not Verified

Digitally signed by
POOJA SHARMA
Date: 2016.08.10
16:36:04 IST
Reason:
MG

(M V RAMESH)

Registrar